

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) The information sought for is not maintained in the Ministry.

(c) and (d) The information is being collected and will be laid on the Table of the House.

Panel for selection of CMD of ONGC

†1687. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of persons included in the panel for the selection of Chairman-cum-Managing Director (CMD) of Oil and Natural Gas Corporation (ONGC);

(b) whether it is fact that the selection committee has rejected the name of the person twice who is on the top of the panel due to a number of allegations against him; and

(c) if so, the reasons for sending the same name for the third time for approval?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) The Public Enterprises Selection Board (PESB) has recommended the name of the following officers, in order of preference, for the post of Chairman-cum-Managing Director (CMD) of Oil and Natural Gas Corporation (ONGC):

(i) Shri S. Vasudeva, Director (Offshore), ONGC

(ii) Shri R. K. Tyagi, CMD, Pawan Hans Helicopters Limited.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Decrease in kerosene quota to States

1688. SHRI VIJAYKUMAR RUPANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government had recently decreased the quota of kerosene to States;

†Original notice of the question was received in Hindi.